NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

PETITION NUMBER

: CA/120/2017

NAME OF THE APPLICANT

: TIL HEALTH CARE PVT LTD

UNDER SECTION

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

P. Sziram PCS) BERBHR. Dyno

ORDER

PCS representing the applicant present. Dy. ROC present and prayed for time to make submissions/file affidavit. Time extended at request for hearing submissions by both the sides. Put up on 12.12.2017.

-sel -S Vijayaraghavan Member (Technical)

-sel-K Anantha Padmanabha Swamy

Member (Judicial)

bc